Shri D. C. Sharma: It has been submitted by Shri Kamath and it should be taken up.

Shri Hari Vishnu Kamath: By me and three other hon. Members.

Mr. Speaker: Question Hour is over. Shri Prakash Vir Shastri.

Short Notice Question

पूर्वी पाकिस्तान से आने वाले शरणार्थियों का पुनर्वास

*

S.N.Q. 21. { **श्री प्रकाशवीर शास्त्री :**
श्री प्र० चं० बरुआ :

क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि असम की गारो पहाड़ियों और मिजो पहाड़ियों में बहुत अधिक शरणार्थी आ जाने से उस क्षेत्र की आर्थिक व्यवस्था एवं प्रबन्ध व्यवस्था पर भी अधिक भार पड़ गया है;

(ख) अब तक कुल मिला कर कितने विस्थापित इन दोनों क्षेत्रों में आ चुके हैं और प्रति दिन आने वालों की अनुमानित संख्या कितनी है ;

(ग) क्या इन विस्थापित व्यक्तियों को भारत के अन्य राज्यों में फिर से बसाने के लिये अब तक कोई निर्णय किया गया है; और

(घ) इन क्षेत्रों में वर्षा ऋतु आरम्भ हो जाने के कारण इन शरणार्थियों के पुनर्वास के कार्य में उत्पन्न होने वाली कठिनाइयों को दूर करने के लिये क्या उपाय करने का विचार है ?

पुनर्वास मंत्री (श्री त्यागी) : (क) जी हां ।

(ख) नये प्रव्रजकों (माइग्रेन्टस) की कुल संख्या :—

१. गारो पहाड़ियों में ८०,००० है

२. मिजो पहाड़ियों में ६,५०० है ।

प्रति दिन आने वालों की संख्या

१. गारो पहाड़ियां २०० व्यक्ति के करीब ।

२. मिजो पहाड़ियां २०० व्यक्ति के करीब।

(ग) जी नहीं । उन्हें असम में बसाया जायेगा ।

(घ) गारो की पहाड़ियों से ५४,००० प्रव्रजक (माइग्रेन्ट्स) गोलपाड़ा सब-डिवीजन के शिविरों (कैम्पों) में ले जाये गये हैं जहां वर्षा के मौसम में पहुंच अधिक सुगम होगी। मिजो की पहाड़ियों में चावल तथा अन्य लाजमी रसद गिराने की उचित व्यवस्था कर दी गई है। राज्य सरकार स्थिति की देखभाल कर रही है और यदि आवश्यक हुआ तो इन परिवारों को अधिक सुगम स्थानों पर ले जाया जायेगा ।

[The Minister of Rehabilitation (Shri Tyagi): (a) Yes, Sir.

(b) The total number of new migrants in Garo Hills is 80,000 persons and in Mizo Hills is 6,500 persons.

Daily influx in Garo Hills is 200 persons and in Mizo Hills 200 persons.

(c) No. They will be resettled in Assam.

(d) 54,000 migrantes in Garo Hills have been removed to camps in Goalpara Sub-Division which are more easily accessible during the monsoon. In the Mizo Hills area, arrangements have been made for air-dropping of rice and other essential supplies there. The situation is being watched by the State Government and if necessary, they would remove the families to more accessible places.]

श्री प्रकाशवीर शास्त्री : मैं जानना चाहता हूं कि पिछले दिनों पाकिस्तान और हिन्दुस्तान के गृह मंत्रियों का जो सम्मेलन हुआ था दिल्ली में, उस वार्ता के समाप्त होने के बाद क्या उस क्षेत्र में अत्याचारों में कुछ कमी हुई है जिस से निष्क्रमण की स्थिति

पर कुछ प्रभाव पड़ा है। पहले की अपेक्षा संख्या में कमी हुई है या बराबर उतनी ही संख्या मे विस्थापित लोग उजड़ कर वहां से आ रहे हैं।

श्री त्यागी : अत्याचारों के सिलसिले में तो ज्यादा जानकारी मेरे पास नहीं है। परन्तु जो लोग वहां से आ रहे हैं वे परेशान हो कर आ रहे हैं क्योंकि वे अनुभव करते हैं कि वहां हिफाजत के साथ वे नहीं रह सकते हैं। ऐसा मानते हुए हर परिवार के परिवार यहां आ रहे हैं।

अध्यक्ष महोदय : जो लोग पहले आ रहे थे आया उनकी गिनती में कुछ कमी हुई है होम मिनिस्टर की कांफरेंस के बाद या उसी तरीके से आ रहे हैं।

श्री त्यागी : गिनती में कोई कमी नहीं हो सकी है। असम के अन्दर कुल १ लाख ३ हजार आदमी इस वक्त तक आ चुके हैं।

श्री प्रकाशवीर शास्त्री : जो लोग वहां से उजड़ कर आये हैं उनकी स्थिति को देखने के लिये पिछले पुनर्वास मंत्री श्री मेहरचन्द खन्ना गये थे। पुनर्वास मंत्रालय के अधिकारी भी बराबर उनको देखने के लिये जाते रहते हैं। मैं जानना चाहता हूं कि जो लोग बुरी तरह से लुट पिट कर पूर्वी पाकिस्तान से इन पहाड़ियों के अन्दर आये हैं, क्या उन्होंने कुछ इस प्रकार का व्योरा दिया है कि उनकी सारी सम्पत्ति छिन जाने के अतिरिक्त उनकी कुछ युवा लड़कियां भी छीन ली गई हैं, और आते समय पाकिस्तान की असभ्य पुलिस ने उनके साथ बलात्कार भी किया है। क्या इस तरह की घटनाओं के सम्बंध में सरकार को कोई जानकारी मिली है।

श्री त्यागी : मुझे इस सम्बंध में कोई जानकारी नहीं है। इस प्रश्न में अगर ऐसा सवाल होता तो मैं उस को मालूम कर लेता। मैं अभी वहां जा भी नहीं सका हूं। लेकिन मैं अपने मित्र को यह विश्वास दिलाता हूं कि मैं बहुत जल्दी स्वयं जा कर इन बातों की देखभाल करूंगा।

Shri Hem Barua: May I know whether some deputationists who met our Home Minister during his recent visit to Assam represented before him that the economy of Assam will not permit Assam to absorb all those who have come from East Pakistan and those who are coming and, if so, whether the new Minister for Rehabilitation has ascertained from the Home Minister the reasons thereof and tried to come to a conclusion about the rehabilitation of these unfortunate victims?

Shri Tyagi: I have no information at present.

Shri Hem Barua: My question was whether he is going to ascertain from the Home Minister the reasons thereof and try to come to a conclusion about the rehabilitation of these unfortunate victims.

Shri Tyagi: I have already answered that there has been stress on the economy and administrative set-up in Assam. I might assure the hon. Member, as I have assured the State of Assam also, that the entire expenditure on relief and rehabilitation is to be borne by the Government of India. This assurance has been given to them and they have quite a few schemes in their hands for the rehabilitation of these refugees. There is no such **difficulty any more.**

Shri Liladhar Kotoki: May I know whether the hon. Minister proposes to visit these camps and also take up the matter with the Government of Assam and, if so, how soon and when?

Shri Tyagi: One officer of the Assam Government saw me only yesterday and discussed various schemes which they have in hand. I have promised that I will go on the spot and discuss the things with the Ministers concerned and settle the matters very soon.

Shri Basumatari: At the time of crossing the border, the refugees have to show revenue clearance certificate, the income-tax clearance certificate and other things. May I know, after the discussion between the two Home Ministers, whether that condition has been relaxed for these refugees or not?

Shri Tyagi: I have no definite information with regard to this question. But, I am sure, the persons who have no certificates, etc. and who have crossed the border and come on this side, shall be looked after as well.

Shrimati Jyotsna Chanda: In the statement made by the hon. Minister, I do not find any mention of refugees who have come into the Cachar district. So far as my information goes, the number is more than 5000 in the Cachar district. May I know from the hon. Minister what will be their fate?

Shri P. S. Naskar: This question relates only to Garo and Mizo Hills.

Shri Nath Pai: The hon. lady Minister for External Affairs has stated that the reports about the abductions, molestations, forcible conversions and all that are grossly exaggerated. In view of the fact that these reports, whether exaggerated or not, are causing a very explosive situation in the country, may we hope that the hon. Minister will lay specific information before the House in view of the events that have been taking all these weeks, instead of merely saying that the Government is looking into it, as he said earlier?

Shri Tyagi: My fears are that those questions do not pertain to the main question.

श्री नाथ पाई : आपने शास्त्री जी को जवाब दिया था कि देख रहे हैं कि कितने आए हैं कितने गए हैं ।

श्री त्यागी : कितने आए हैं और कितने गए हैं यह तो हम मालूम कर रहे हैं, और हमको इनका पता है ।

श्री नाथ पाई : कितनों के साथ बलात्कार किया गया

अध्यक्ष महोदय : उन्होंने यह कहा कि जो एग्जेजरेटेड रिपोर्ट्स आ रही हैं उनके बारे मे गवर्नमेंट ने क्या तहकीकात की है ।

Shri Indrajit Gupta: In view of the fact that practically all these refugees belong to the peasant class which was cultivating land before it was evicted, have Government in their rehabilitation scheme which has been referred to here considered the desirability of settling these people on cultivatable land, or are the schemes, to which the hon. Minister referred, of some different type?

Shri Tyagi: The House might be interested to know that the Assam Government have already taken up one big scheme of soil conservation and terracing in the Garo Hills area for employment and resettlement of migrants; about 500 families are going to be resettled or rehabilitated on this land. Then, there are two re-afforestation schemes in the Garo Hills. That too has been taken up. Then, there is another scheme for terracing of 6000 acres of land in the Garo Hills again. There is a scheme for resettlement on land in Goalpara district as well. So, that idea is very much in our mind.

Shri P. R. Chakraverti: In view of the definite statement by Church Heads including the Archbishop of Dacca that despite their appeals, no Christian will go back to East Pakistan, may I know whether Government have satisfied themselves now that it is definitely necessary to have a planned programme for settling them perpetually here?

The Deputy Minister in the Ministry of Rehabilitation (Shri P. S. Naskar): Whatever number of refugees may be coming from East Pakistan whether they are Christians or Buddhists or Hindus, Government are trying their best to have rehabilita-

tion schemes to settle them permanently in India.

श्री यशपाल सिंह : क्या सरकार इस बात का जवाब दे सकती है कि कब तक यह सिलसिला जारी रहेगा कि पाकिस्तान उजाड़ता रहेगा और भारत सरकार बसाती रहेगी ? इस सिलसिले को रोकने के लिए भारत सरकार ने क्या कदम उठाये हैं ?

श्री त्यागी : जैसा कि हमारे माननीय सदस्य का ध्यान है, भारत सरकार भी इस बात को पसन्द करती है कि यह सिलसिला जल्द से जल्द खत्म हो जाए, लेकिन यह चीज भारत सरकार के हाथ में नहीं है। फिर भी भारत सरकार की यह नीयत है कि जो पाकिस्तान वहां से माइनारिटीज कम्युनिटीज को दबा दबा कर बाहर भेज रहा है, अगर यह चीज बन्द हो जाए तो बहुत खुशी हो। और इसी के सिलसिले में जो आयन्दा मिनिस्टरों की बातचीत होने जा रही है उसमें विशेष रूप से यह बात ध्यान में लायी जाएगी।

Shri Hari Vishnu Kamath: Is there any truth in certain reports to the effect that amongst these hundreds of thousands of hapless refugees who have come to India from East Pakistan, the number of women between the ages of 16 and 30 is proportionately low, and if so, have Government cared to ascertain from the Pakistan Government what has happened to such members of families who are missing?

Shri Tyagi: I am sorry that I have not yet examined this problem from that angle.

Shri Hari Vishnu Kamath: Let him better examine it now.

Shri S. M. Banerjee: Apart from giving them some land for cultivation, may I know whether Government contemplate to utilise their machinery for having small units of cottage industries for permanent rehabilitation of these refugees?

Shri Tyagi: That is very much in our mind, and there are schemes of that nature in hand.

WRITTEN ANSWERS TO QUESTIONS

Assistance for Agricultural Purposes

*1255. **Shri Shree Narayan Das:** Will the Minister of **Planning** be pleased to state:

(a) whether Government have considered the suggestion made by the Planning Commission's Panel on Agriculture that the assistance given to the States by the Union for agricultural purposes should be disbursed strictly on the basis of their performance; and

(b) if so, the nature of decision taken?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b). It is under consideration.

Manufacture of Drugs

*1257. **Shri A. V. Raghavan:**
Shri Imbichibava:

Will the Minister of **Health** be pleased to state:

(a) whether a country-wide sample survey for assessment of the extent of prevalence of unlicensed manufacturers of drugs was carried out in 1963-64;

(b) if so, whether Government propose to publish the names of all unlicensed manufacturers, detected so far; and

(c) the steps taken to check such nefarious activities?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A statement is laid on the Table of the House. [*Placed in Library, See* No. LT-2814/64].